

**Before the Appellate Tribunal for Electricity**  
(Appellate Jurisdiction)

**Appeal No. 129 of 2014**

**Dated : 16<sup>th</sup> July, 2014**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson**  
**Hon'ble Mr. Rakesh Nath, Technical Member**

**Powergrid Corporation of India Ltd. .... Appellant(s)**

**Versus**

**Central Electricity Regulatory Commission**  
**& Ors. .... Respondent(s)**

Counsel for the Appellant(s) : Mr. Anand K.Ganesan  
Ms. Swapna Seshadri  
Counsel for the Respondent(s) : Mr. Vallinayagam for R.5

**ORDER**

The learned counsel for the Appellant has filed the affidavit of service to show that all the Respondents have been served.

Mr. Vallinayagam, the learned counsel undertakes to file Vakalatnama on behalf of Respondent No.5 within two days and seeks some time to file the reply.

Post the matter on **06.08.2014**. In the meantime, reply be filed after serving copy on the other side.

**(Rakesh Nath)**  
**Technical Member**

**(Justice M. Karpaga Vinayagam)**  
**Chairperson**

ts/kt